

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/_____/A

From :- Shri Pritish Choudhury,
Deputy Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 8th March 2019.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2019/1198 dated 07.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, w.e.f the evening of 09.03.2019 to the evening of 10.03.2019, as prayed for. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdr

DEPUTY REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 1187 /A, dated

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

A 8/3/19.

DEPUTY REGISTRAR (VIGILANCE)

Ratan